

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:865

ANSWERED ON:29.02.2000

LEGISLATION ON TOBACCO

GADDE RAMAMOCHAN;M.V.V.S MURTHI;RAMPAL SINGH;SHIVAJI MANE;SHYAMA SINGH

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government propose to introduce a legislation to reduce the use of tobacco and its products in the country;
- (b) if so, the details thereof;
- (c) whether the State Governments have been consulted in this regard;
- (d) if so, the details thereof and the reaction of the States thereto;
- (e) whether any International Conference was organised in Delhi recently in this regard; and
- (f) if so, the details and the outcome of the Conference?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE ( INDEPENDENT CHARGE) (SHRI N SHANMUGAM)

(a)to(d):The Committee on Subordinate Legislation (Tenth Lok Sabha) in its 22nd Report had made several recommendations primarily intended to discourage the use of tobacco and tobacco products. Government is examining these recommendations and a draft legislation is under consideration in consultation with the State Governments. ..../-

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(e)to(f):The Government of India and the World Health Organisation jointly hosted an International Conference on `Global Tobacco Control Law: Towards a WHO Framework Convention on Tobacco Control` at New Delhi from 7th to 9th January, 2000.The conference considered various issues related to tobacco control especially from the point of view of developing countries and inter-alia suggested implementation of multi sectoral national tobacco control activities and support of the Governments for implementation of the WHO Framework Convention on Tobacco Control (FCTC).